

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M K H A N J U R A

Criminal Appeal No(s). 1076/2014

KARAN SINGH

Appellant(s)

V E R S U S

STATE OF HARYANA

Respondent(s)

Date : 28/04/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Devendra Singh,Adv.

For Respondent(s)

Mr. Shrinath Agrawal,adv.
Mr. Vishwa Pal Singh,Adv.

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

The office report is that the Id.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 17.02.2015 of this Court. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M K HANJURA)
Registrar

SB